- (b) if so, the details of such attacks and the people killed/injured; and
- (c) Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) and (b) The State Government has reported that 26 churches, 5 prayer rooms and 701 houses have been damaged in the clashes between the Hindu and the Christian communities in Kandhamal district of Orissa during the last week of December, 2007, leaving three persons dead and 25 injured.

(c) "Public Order" and "Police" being State subjects as per the Constitution of India, the State Governments are primarily responsible for maintenance of law and order. However, the Union Government sent six companies of CRPF and one company of RAF to assist the State Government to control the violence and to instil a sense of security and confidence among people in the affected areas. This was done on the request of the State Government. Further, the Union Home Minister visited some of the affected areas of the State on 2.1.2008.

Attack on CRPF Centre at Rampur

- 701. SHRI D. RAJA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that the Central Reserve Police Force (CRPF) centre at Rampur in Uttar Pradesh was attacked by terrorists on 1st January, 2008;
 - (b) if so, the details thereof;
- (c) whether any inquiry has been conducted into the lapses in providing sufficient security to the centre despite warning of possible terrorists attack; and
- (d) if so, the details and the action being taken, if any, against the officials, responsible for it?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) and (b) On 01.01.2008 at about 0230 hours, terrorists attacked the CRPF Group Centre at Rampur (U.P.) with automatic rifles and hand grenades. As a result, 8 persons (7 CRPF personnel and 1 civilian) were killed while 5 persons (3 CRPF personnel, I local Policeman and 1 Home Guard) were injured. The details of 7 CRPF personnel killed are given below:—

- (i) Shri Ramji Sharan, Head Constable.
- (ii) Shri Afzal Ahmed, Head Constable,
- (iii) Shri Rishikesh Rai, Head Constable,
- (iv) Shri Manvir Singh, Constable.
- (v) Shri Anand Kumar, Constable,
- (vi) Shri Devender Kumar, Constable,
- (vii) Shri Vikas Kumar, Constable. The details of CRPF personnel injured are given below:—
 - (i) Shri Ranjan Lal, Constable.

- (ii) Shri Kender Singh, Constable.
- (iii) Shri Pardeep Kumar Gujjar, Constable.
- (c) and (d) As per available information, a Court of Inquiry was ordered by the CRPF to inquire into the circumstances in which the incident took place. The Inquiry has been completed and the proceedings are under scrutiny with CRPF. However, pending completion of the inquiry and departmental proceedings, one DIG and one Addl. DIG of CRPF posted at Rampur have been placed under suspension.

Creation of special tourist protection force

- 702. DR. K. KESHAVA RAO: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the measures Government is taking to check the increasing crime at the tourist centres, particularly against foreign tourist;
 - (b) the State-wise details of such crimes in the country; and
 - (c) whether there is any proposal to create a special tourist protection force for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) 'Public Order' and 'Police' are State subject as the Seventh Schedule of the Constitution of India. As such, the prevention of crime, including crimes against tourists, is primarily the responsibility of the State Governments/Union Territories.

- (b) Separate data regarding crime at tourist centres is not maintained.
- (c) Following reports, from time to time, regarding alleged harassment and misbehaviour with tourists, the Ministry of Tourism held discussions on the issues of safety and security of tourists, amongst other issues, with the Secretaries of Tourism of State/Union Territories, in which the Ministry of Home Affairs was also involved.

During this meeting, it was emphasized that ensuring the safety and security of tourists is of paramount importance and State Governments/Union Territories must ensure the same, and various possible institutional measures to supplement existing policing arrangements were also discussed. The State Governments have been urged to take further action in the light of the discussions. The Central Government will continue to interact and pursue the matter with the State Governments.

Low police-people ratio in comparison to developed countries

- 703. SHRIMATI KANIMOZHI: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government is aware that the police and people ratio is much less in the country in comparison with various other developing and developed countries in the world;
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) and (b) No information as to the police and population ratio of other countries is being compiled by Bureau of Police Research and Development (BPR&D). However, as per the report prepared by UN Division for Policy Analysis and